10.	Statement No. XXV	Fourth Session, 1992	[Placed in Library, See No. LT 9246/96]
11.	Statement No. XXIII	Fifth Session, 1992	[Placed in Library, See No. LT 9247/96]
12.	Statement No. XXII	Sixth Sessiom, 1993	[Placed in Library, See No. LT 9248/96]
13.	Statement No. XVIII	Seventh Session, 1993	[Placed in Library, See No. LT 9249/96]
14.	Statement No. XVII	Eighth Session, 1993 Tenth Lok	[Placed in Library, See No. LT 9250/96]
15.	Statement No. XV	Sabha Ninth Session,1994	Placed in Library, See No. LT 9251/96}
16.	Statement No. X	Elventh Session, 1994	[Placed in Library, See No. LT 9252/96]
17.	Statement No. VIII	Twelfth Session, 1994	[Placed in Library, See No. LT 9253/96]
18.	Statement No. VI	Thirteenth Session, 1995	[Placed in Library, See No. LT 9254/96]
19.	Statement No. III	Fourteenth Session, 1995	[Placed in Library, See No. LT 9255/96]
20.	Statement No. I	Fifteenth Session, 1995	[Placed in Library, See No. LT 9256/96]

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

SHRI SANT RAM SINGLA (Patiala): Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Forty-eight sitting of the Committee on Private Members' Bills and Resolutions held during the current Session.

14.301/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

One hundred and Seventeenth, one hundred and eighteenth and one hundred and ninteenth reports

[Translation]

SHRI RAM NAIK: (Bornaby North) I beg to lay the following Reports (Hindi and English versions) of the Public Accounts Committee (10th Lok Sabha):

- (1) Hundred and Seventeenth Report on Action Taken on 85th Report of Public Accounts Committee (10th Lok Sabah) on Induction of an aircraft.
- (2) Hundred and Eighteenth Report on Action Taken on 89th Report of Public Accounts Committee (10th Lok Sabha) on Tube Making Plant at Jabalpur.

(3) Hundred and Nineteenth Report on Action taken on 91st Report of Public Accounts Committee (10th Lok Sabha) on Customs Receipts--Drawback of duities-fraudulent drawback

14.31 hrs.

PUBLIC ACCOUNTS COMMITTEE

Statement showing action taken by the Governments on the Committee's recommendations contained in the following reports of the Committee.

[Translation]

- 11. SHRI RAM NAIK: I beg to lay on the Table (Hindi and English versions) of the Statements showing action taken by Government on the recommondations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:-
- (1) 69th Report (7th Lok Sabha) on Packing charges, under assessment of paper & paper boards, non-receipt of proof of export & aerated waters.
- (2) 71st Report (7th Lok Sabha) on Union Excise Duties Fortuitous Benefits and Rubber Products.
- (3) 109th Report (7th Lok Sabha) on Cental Social Welfare Board.
- (4) 132nd Report (7th Lok Sabha) on National Highways.

- MARCH 8, 1996
- (5) 3rd Report (8th Lok Sabha) on Expensions of Vijavawada Trunk Automatic Exchange, Arrears of Telephone revenue and Excess billing STD--barring and Telephone complaints.
- (6) 9th Report (8th Lok Sabha) on Union Excise Duties.
- (7) 30th Report (8th Lok Sabha) on Central Railway Construction of Broad Gauge Railway line between Diva and Bassein road station and North Eastern Railway Gauge conversion from Samasthipur to Darbhanga.
- (8) 58th Report (8th Lok Sabha) on Incorrect deduction in respect of inter corporate dividends.
- (9) 62nd Report (8th Lok Sabha) on Performence of suburban services of the Central Railway.
- (10) 109th Report (8th Lok Sabha) on union Excise Duties irregualr grant of exemption on production in small scale units for and on behalf of large scale units.
- (11) 118th Report (8th Lok Sabha) on Compensation claims arising from movement of foodgrain wagons.
- (12) 126th Report (8th Lok Sabha) on Procurement and Utilisation of Tank Wagons.
- (13) 172nd Report (8th Lok Sabha) on Licensing of Land at Wadi Bunder to a firm.
 - (14) 174th Report (8th Lok Sabha) on Tea Board.
- (15) 185th Report (8th lok Sabha) on Five Star Hotel at Indira Gandhi Stadium Complex.
- (16) 1st Report (9th Lok Sabha) on BOXN Wagons.
- (17) 7th Report (9th Lok Sabha) on Customs Receipts--Working of inland customs bonded warehouses.
- (18) 21st Report (9th Lok Sabha) on import and distribution of Fertilisers.
- (19) 12th Report ((10th Lok Sabha) on Research Reactor Dhruva.
- (20) 21st Report (10th Lok Sabha) on Imact of the central excise duty concessions in respect of man-made fibres and yarn in the Budget 1988 on prices.
- (21) 59th Report (10th Lok Sabha) on Procurement of defective imported parachutes.
- (22) 63rd Report (10th Lok Sabha) on Export Processing Zones.

- (23) 64th Report (10th Lok Sabha) on Postal Services in Rural Areas.
- (24) 69th Report (10th Lok Sabha) on Union Excise Duties Non Levy/Short Levy of duty to incorrect grant of exemption Motor-Vechicles.
- (25) 86th Report (10th Lok Sabha) on Production of an armoured vechicle "Z", its gun and ammunition.

14.31% hrs.

COMMITTE ON PUBLIC UNDERTAKINGS

(i) Fifty-Second and Fifty-Third Reports

[English]

- SQN, LDR, KAMAL CHAUDHARY (Hoshiarpur): Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:
- (1) Firty-Second Report on Action Taken by Government on the recommendations contained in their Thirty-Seventh Report on Steel Authority of India Limited. -Bokaro Steel Plant.
- (2) Fifty-Third Report on Steel Authority of India Limited -- Bhilai Steel Plant and Minutes of the sittings of the Committee relating thereto.

[English]

(ii) Minutes

SQN, LDR KAMAL CHAUDHARY (Hoshiarpur): Sir. I beg to lay on the Table the Minutes (Hindi and English versions) of the sittings of the Committee the Public Undertakings relating to Procedural and Miscellaneous matters.

14.32¼ hrs.

COMMITTEE OF PRIVILEGES

[English]

Fifth Report

SHRI RANGARAJAN KUMARMANGALAM (Salem): Sir, I beg to present the Fifth Report (Hindi and English versions) of the Committee of Privilleges.